

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 86 of 2014 & IA Nos. 156 & 163 of 2014 & Appeal Nos. 302, 26, 49 of 2013 & Appeal No. 233 of 2013 & IA No. 318 of 2013 Appeal No. 102 of 2014, Appeal No. 144 of 2014, IA No. 244 of 2014 & Appeal No. 302 of 2013.**

**Dated :1<sup>st</sup> August, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Appeal No. 86 of 2014 & IA Nos.156 & 163 of 2014**

**Chhattisgarh State Power  
Distribution Co. Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. K.Gopal Choudhary  
Mr. A. Bhatnagar, Rep.

Counsel for the Respondent(s) : Mr. Nikhil Nayyar &  
Mr. Dhananjay Baijal for R-1  
Ms. Abiha Zaidi &  
Mr. Joyti Prasad  
Mr. Vishrov Mukherjee  
Mr. S.Vallinayagam for R-5

**Appeal Nos. 302 of 2013**

**State Load Despatch Center Karnataka ... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri &  
Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-1

**Appeal Nos. 26 of 2013**

**State Load Despatch Center  
Karnataka** ... **Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri &  
Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

**Appeal Nos. 49 of 2013**

**State Load Despatch Center Karnataka** ... **Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri &  
Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

**Appeal No. 233 of 2013 & IA No.318 of 2013**

**Powergrid Corporation of India  
Ltd. & Ors.** ... **Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory  
Commission & Anr.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. K. Gopal Choudhary for R-1  
Mr. A. Bhatnagar Rep/R-2  
Mr. Anand K.Ganesan  
Ms. Swapna Seshadri &  
Ms. Mandaknini Ghosh

**Appeal No. 102 of 2014**

**Tamil Nadu Generation and Distribution Corporation Ltd.** ... **Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan for R-3 & 4  
Mr. Hemant Singh for R-11

**Appeal Nos. 144 of 2014 & I.A. 244 of 2014 & 302 of 2013**

**State Load Despatch Center, Karnataka** ... **Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri &  
Ms. Mandaknini Ghosh

Counsel for the Respondent(s) : Mr. Saurabh Misra for R-1  
Ms. Shikha Ohri

## **ORDER**

Heard learned counsel for the respondents in Appeal No. 86 of 2014.

Post the matter for rejoinder submissions of the appellant on **21<sup>st</sup> August, 2014.**

Appeal Nos. 144 of 2014 & 302 of 2013 are also tagged with the present batch of appeals.

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

**rkt**